

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th August, 2023

No.HC.VII-05/2023/ 9054 /A. Shri Dhruvajyoti Das, Stenographer, Grade-III, Office of the MACT, Cachar, Silchar, is transferred against the post that will fall vacant on release of Shri Samim Ahmed Laskar, Stenographer, Grade-III, Office of the District & Sessions Judge, Cachar.


By Order,
Sd/-Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2023/ 9055 - 9064 /A.

Dated 30.08.2023

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Member, MACT, Cachar, Silchar. He is requested to release Shri Dhruvajyoti Das, Stenographer Grade-III, in order to enable him to join at his new place of posting immediately.
5. The District & Sessions Judge, Cachar, for information and necessary action.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. ✓ The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. Shri Dhruvajyoti Das, Stenographer Grade-III, Office of the MACT, Cachar, Silchar, for information.


30/8/23

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI